

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**[Civil Miscellaneous Appellate Jurisdiction]**

**M.A. No. 236 of 2018**

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**CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO**  
**(Through :-Video Conferencing)**

.....  
For the Appellant(s) : Mr. A. K. Lal, Advocate.  
For the Respondent(s) : Mr. Amresh Kumar, Advocate  
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05 / 13.04.2021. Due to some personal difficulties, learned counsel for the appellants, Mr. A.K.Lall has prayed for an adjournment in this case.

Learned counsel for the respondent- Insurance Company has no objection.

Considering the same, put up this case in the next week.

In the meantime, parties are directed to exchange their pleadings.

**(Kailash Prasad Deo, J.)**

Sandeep/